

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.336
IB-689(ND)/2021

IN THE MATTER OF:

M/s. Hurrykrishna Venture Pvt. Ltd

.... **APPLICANT/PETITIONER**

SECTION

U/s 59

Order delivered on 24.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.01.2023.


(Court Officer)
Court-III